

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO07.03.2011
ANSWERED ON
ENHANCING STRENGTH OF JUDGES .

1184

SHRI RAASHID ALVI

Will the Minister of COALLAW & JUSTICE be pleased to state :-

- (a) whether Government is considering to enhance the strength of the judges in different High Courts and the Supreme Court; and
- (b) if so, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE

(Dr. M. VEERAPPA MOILY)

(a) & (b): The Judge strength of the High Courts is reviewed after every three years. The triennial reviews were conducted in 1999, 2003 and 2006. The Judge strength of some of the High Courts were also increased during the period upto 2009. There is at present no proposal to enhance the Judge strength of the High Courts and the Supreme Court.